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Title: Intrdiction of the Eradication of Unemployment amongst the Youth Belonging to the Scheduled Castes and the Scheduled Tribes Bill, 2010.

DR. KIRIT PREMJIBHAI SOLANKI (AHMEDABAD WEST): Sir, I beg to move for leave to introduce a Bill to provide for the eradication of unemployment amongst youth belonging to the Scheduled Castes and the Scheduled Tribes by ensuring right to gainful employment and payment of unemployment allowance to the unemployed amongst them and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the eradication of unemployment amongst youth belonging to the Scheduled Castes and the Scheduled Tribes by ensuring right to gainful employment and payment of unemployment allowance to the unemployed amongst them and for matters connected therewith."

*The motion was adopted.*

DR. KIRIT PREMJIBHAI SOLANKI : I introduce the Bill.

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